

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

52.

C.P.(CAA)/67(MB)2021 IN  
C.A.(CAA)/933(MB)2018

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 20.09.2022

NAME OF THE PARTIES: Blindex Rubber Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

None present. List this matter for hearing on 22.11.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)